

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH-I, CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **02.07.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/91(CHE)/2023
NAME OF THE PETITIONER(S) : Ramya Outsourcing Solutions Pv.t Ltd.
NAME OF THE RESPONDENT(S) : The Regional Director & 3 Ors.
UNDER SECTION : Sec 131 of CA, 2016 r/w Rule 77 of NCLT
Rules 2016

ORDER

Present: Shri. Sankar Varadharajan, Ld. Counsel for the Petitioner.
Ms. Nandhini Agarwal, Ld. Counsel for the RD/Respondent.

Ld. Counsel for the Petitioner seeks and is granted a week time to file an affidavit from the Statutory Auditor as to the revision of the financial statements.

Arguments on the petition heard.

Order Reserved.

Sd/-
VENKATARAMAN SUBRAMANIAM
MEMBER (TECHNICAL)

Sd/-
SANJIV JAIN
MEMBER (JUDICIAL)

vs